

IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)

FRIDAY, THE THIRTEENTH DAY OF SEPTEMBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE T. VINOD KUMAR

IA NO: 2 OF 2023

IN

WRIT PETITION NO: 20623 OF 2023

Between:

M/s.Hazelo Lab Private Limited, Dhotigudem Village, Pochampally Mandal,
Yadadri-Bhongiri District Rep by its Authorized person V.Jagadeeswar Rao,
S/o.Ranga Rao,

...REVIEW PETITIONER/PETITIONER

AND

1. The Telangana State Pollution Control Board, Paryavarana Bhavan, A-III,
Industrial Estate, Sanathnagar, Hyderabad Rep by its Member Secretary.
2. The Central Pollution Control Board, Chennai, Tamilnadu State Rep by its
Regional Director.
3. The District Collector, Yadadri-Bhongiri District, Bhongiri.

...RESPONDENTS/RESPONDENTS

Petition under Section 114, r./w. Order 47 Rule 1 of CPC praying that in
the circumstances stated in the affidavit filed in support of the petition, the High
Court may be pleased to review the order 07/08/2023 passed in W.P.No.20623
/2023 in the interest of justice.

This petition coming on for hearing, upon perusing the petition and affidavit
filed in support thereof and upon hearing the arguments of **SRI P. NAGENDRA
REDDY**, Counsel for the Petitioner and **SRI A. VISHNU VARDHAN REDDY, SC
FOR TSPCB**, appearing for Respondent Nos.1 & 2 and **GP FOR REVENUE**,
appearing for Respondent No.3, and the Court made the following: **ORDER**

"None for the parties.

Record perused

For the reasons assigned in the application duly supported by an affidavit, the application is allowed and the order dated 07.08.2023 passed in W.P. No.20623 of 2023 is recalled and the writ petition is restored to file.

List the writ petition before the regular Bench in usual course."

SD/-P. PADMANABHA REDDY
ASSISTANT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Section Officer, The Posting Section, High Court for the State of Telangana, Hyderabad.
2. The Section Officer, The DB Section, High Court for the State of Telangana, Hyderabad.
3. The Member Secretary, The Telangana State Pollution Control Board, Paryavarana Bhavan, A-III, Industrial Estate, Sanathnagar, Hyderabad.
4. The Regional Director The Central Pollution Control Board, Chennai, Tamilnadu State
5. The District Collector, Yadadri-Bhongiri District, Bhongiri.
6. One CC to SRI F. NAGENDRA REDDY, Advocate [OPUC]
7. One CC to SRI A. VISHNU VARDHAN REDDY, SC FOR TSPCB [OPUC]
8. Two CCs to GP FOR REVENUE, High Court for the State of Telangana. [OUT]
9. Two CD Copies

BN
BS



HIGH COURT

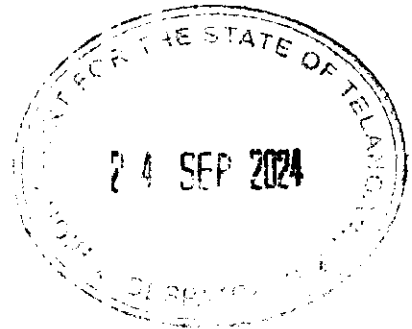
DATED:13/09/2024

ORDER

I.A. No.2 OF 2023

IN

WP.No.20623 of 2023



**ALLOWING THE I.A. &
RESTORING THE WRIT PETITION
TO ITS FILE**

(12)
24/09/24
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